Non-compliance of ceiling prices fixed by NPPA

3395. SHRI K. R. ARJUNAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether as many as 634 drugs of various strengths produced by various firms are suspected to be non-compliant with ceiling prices as notified by the National Pharmaceutical Pricing Authority (NPPA), if so, the details thereof; and
- (b) whether NPPA has issued a price ceiling compliance list after analyzing the market data of various medicines in December last year, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) National Pharmaceutical Pricing Authority (NPPA), after analysis of market data and associated reports of December, 2016 submitted by All Indian Origin Chemists and Distributors Limited - Advanced Working, Action and Correction System (AIOCD-AWACS), has identified 634 cases where non-compliance of notified ceiling prices is suspected. The details are uploaded on NPPA's website (i.e. www.nppaindia.nic.in).

(b) No, Sir.

Subsidy on chemical fertilizers

3396. SHRIT. G. VENKATESH: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether Government is contemplating on reducing the subsidy being given for potasic and increasing the subsidy given on phosphatic fertilizers, if so, the details thereof and the reasons therefor; and
- (b) the details of the fertilizers on which subsidy is being reduced and those on which subsidy is being increased?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): (a) and (b) The Nutrient Based Subsidy (NBS) rates for P&K fertilizers have already been announced for the year 2016-17 which are valid upto 31.3.2017. The NBS rates for the year 2017-18 have not been decided by the Government yet.